

CONSTITUTION (AMENDMENT) BILL*

AMENDMENT OF PREAMBLE, ETC.

SHRI BHOGEN DRA JHA : (Madhubani) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI BHOGEN DRA JHA : I introduce the Bill.

**CONSTITUTION (AMENDMENT)*
BILL***

**(INSERTION OF NEW ARTICLES
125 A AND 221 A)**

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is ;

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

MR. CHAIRMAN : Shrimati Geeta Mukherjee is not here.

**INDUSTRIAL WORKERS'
INSURANCE BILL***

SHRI E. BALANANDAN (Mukundapuram) : I beg to move for leave to introduce a Bill to provide for life insurance of industrial workers.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to provide for life insurance of industrial workers.”

The motion was adopted.

SHRI E. BALANANDAN : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

AMENDMENT OF ARTICLE (326)

SHRI E. BALANANDAN (Mukundapuram) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is : That leave be granted to introduce a Bill further to amend the Constitution of India.”

The Motion was adopted.

SHRI E. BALANANDAN : I introduce the Bill.

**AGRICULTURAL WORKERS'
FAMILY PENSION AND OTHER
AMENITIES BILL***

SHRI M. M. LAWRENCE (Idukki) : I beg to move for leave to introduce a Bill